

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 160 of 2011**

**Dated: 22<sup>nd</sup> February, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V. J. Talwar, Technical Member**

**In the matter of:**

**Powergrid Corporation of India ... Appellant (s)**

**Versus**

**C.E.R.C. & Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent (s) : Mr. Pradeep Misra &  
Mr. Manu Seshadri for R-1  
Mr. R.B. Sharma for R-13  
  
Mr. Manu Seshadri for R-1**

**ORDER**

Heard arguments of both the parties. Parties will file their respective written submissions by 29<sup>th</sup> February, 2012. Post the matter for reporting compliance on 29<sup>th</sup> February, 2012.

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**

**ss/rkt**